


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.186/59/HDB/2016
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao & another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited (02) Other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. MUKESH Goud for L. Venkateswar Rao.	Amalgam	VRlawyers@gmail.com 9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

ORDER

Heard. Shri B.Mukesh Goud on behalf of L.Venkateswar Rao,
Ld. Counsel for Petitioner. None appeared for Respondent.

At the request of Counsel, case is posted on 21.11.2017.


Member (T)

pc


Member (J)